Central Administrative Tribunal Principal Bench

CP No.162/2017 in OA No.4059/2014

New Delhi, this the 24th of July, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

L.K. Bahi, S/o Late Shri B.L. Bahl R/o H-2, Lajpat Nagar-2, New Delhi-110024.

..Applicant

(By Advocate: Shri R.K. Jain)

Versus

- 1. Sh. M.M. Kutty, Chief Secretary Govt. of NCT of Delhi Players Building, ITO New Delhi.
- 2. Ms. Puniya S Srivastava
 The Principal Secretary cum Director
 Director of Training and Technical Education
 Muni Maya Ram Marg
 Pitampura, Delhi-88. ...Respondents

(By Advocate: Ms. Sumedha Sharma)

ORDER (ORAL)

Justice Permod Kohli:-

Learned counsel for the respondents has placed on record copy of Order dated 17.07.2017 passed by the Hon'ble High Court of Delhi in WP(C) No.3414/2017 & C.M. No.24454/2017 whereby a direction has been issued that no coercive steps be taken by the Tribunal.

2. In this view of the matter, the present Contempt Proceedings are dropped with liberty to the applicant to seek its revival in the event judgment of this Tribunal survives on scrutiny in the Writ Petition pending before the Hon'ble High Court.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli) Chairman

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